

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

EP/TCP/CSP/CSA/TCSP/TCSA/NO. 42 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Skylark Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	<u>Sandeep Bhatnagar</u>	<u>Advocate</u>	
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Common Order

6. CSA 36/230-232/NCLT/MB//MAH/2017
CSA 37/230-232/NCLT/MB//MAH/2017
7. CSA 38/230-232/NCLT/MB//MAH/2017
CSA 39/230-232/NCLT/MB//MAH/2017
8. CSA 41/230-232/NCLT/MB//MAH/2017
CSA 42/230-232/NCLT/MB//MAH/2017

On withdrawal Memo given by the Applicant Companies, CSA 36 & 37, CSA
38 & 39, CSA 41 & 42 of 2017 are hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)